## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 44/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2017

NAME OF THE PARTIES: Mr. Suresh N. Chadha

V/s.

M/s. Shree Swami Samarth Fisheries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. M-P Sharma PCS Hosen
For Petitiones

## <u>ORDER</u> <u>C.P No. 44/397-398/CLB/MB/MAH/2014</u>

- 1. The Learned Representative of the Petitioner is present, however, no one is present from the side of the Respondent.
- 2. Learned Representative of the Petitioner has informed that he has received the Draft of Settlement through e-mail.
- 3. The Bench directs to file and place it on record the proposed draft photocopy during the day time.
- 4. Since the settlement is in progress, therefore, this matter be now listed for hearing on 2<sup>nd</sup> March, 2017 with the direction to communicate the next date and the contents of the order to the other side.

Sd/-

M. K. SHRAWAT MEMBER (JUDICIAL).

Dated: 23.01.2017.